## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:120 ANSWERED ON:24.11.2014 OUTSTANDING DUES AGAINST SERVICE PROVIDERS Charitra Shri Ram

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a sizeable amount of Government is outstanding against certain telecom service providers in the country;
- (b) if so, the details thereof;
- (c) whether Bharat Sanchar Nigam Limited (BSNL) also owe a substantial amount to the Government;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government to recover dues from the service providers in a time bound manner?

## **Answer**

## THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) Yes, Madam. Dues are outstanding against license fee, spectrum usage charges and penalties for violation of rules related with customer application form and Electromagnetic Radiation
- (b) The details are enclosed as Annexure-I, II & III
- (c) Yes, Madam.
- (d) The details are enclosed as Annexure- IV.
- (e) Out of total License Fee outstanding of Rs. 14909.03 crores, an amount of Rs.2365.22 crores is under litigation. For an amount of Rs. 12543.81 crores telecom service providers have made representations which are under examination. The matter of outstanding dues of BSNL and MTNL are being separately examined. Outstanding SUC charges are under litigation in different Courts and are being defended. Outstanding dues of penalty imposed due to violation of rules related with customer application form and Electromagnetic Radiation are under litigation or telecom operators have represented against the imposition of penalty and representations are under examination.